

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 42/2016

Dated:- 04th August, 2016

Pursuant to the transfer & posting of the Judicial Officer vide letter No.3081/DHC/ Gaz./2016 dated 25.07.2016 of the Hon'ble High Court of Delhi and in modification of the earlier orders on the subject, the Lawyers' Chambers Monitoring Committee is hereby, reconstituted as under with immediate effect:-

- | | |
|--|-------------------|
| i). Mr. Ajay Kumar Kuchar, Spl. Judge (NDPS)/Officer In-Charge (BMC) & (Security) | - Chairperson |
| ii). Mr. Sanjiv Jain, Addl. Sessions Judge (SFTC)(South-East)/Officer I/C (Housekeeping) | - Member |
| iii). Administrative Civil Judge (South-East) | Ex-officio Member |
| iv). Administrative Civil Judge (South) | Ex-officio Member |
| v). President, Saket Bar Association | Ex-officio Member |
| vi). Secretary, Saket Bar Association | Ex-officio Member |
| vii). Executive Engineer (Civil), PWD | Ex-officio Member |
| viii). Executive Engineer (Electrical), PWD | Ex-officio Member |
| ix). Inspector Court Security, Saket Courts Complex | Ex-officio Member |
| x). Station House Officer, Police Station Saket | Ex-officio Member |

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.

(Anu Malhotra)
District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

18151-18167

No. _____/Monitoring Committee/GB/SD/Saket/ND/16, New Delhi, Dated:- 04/08/16

Copy to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
3. The concerned Members of the Committee, as constituted above.
4. The Public Relation Officer, Saket Court Complex, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
6. The Secretary attached to the undersigned.
7. Guard File.

(Anu Malhotra)
District & Sessions Judge (South)
District Courts Complex, Saket, New